

an>

Title: Introduction of the Indian Penal Code (Amendment) Bill, 2016 (*Amendment of section 370A*).

SHRI JAGDAMBIKA PAL (DOMARIYAGANJ): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1960."

*The motion was adopted.*

SHRI JAGDAMBIKA PAL : Sir, I introduce the Bill.